GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:5593 ANSWERED ON:07.09.2011 CACELLATION OF LICENCE Premajibhai Dr. Solanki Kiritbhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Bureau of Civil Aviation Security had cancelled the the licence of various ground handling companies at various places including Ahmedabad;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/being taken by the Government to mitigate the problems faced by the passengers?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) & (b): As per the information provided by Bureau of Civil Aviation Security [BCAS], one case of security clearance granted to M/s. Ex-Armymen Protection Services (P) Ltd was cancelled at Patna on 27.1.2008 on the basis of adverse security agency report. As regards Ahmedabad, application of one firm i.e. M/s. Associated Hotels Pvt. Ltd., was rejected on 20.6.2011 on the basis of an adverse report from security agencies.
- (c): It is a continuous endeavour of the Government to see that the passengers are not inconvenienced by any such cancellation/rejection.